

**Annexure-1**

**Name of the corporate debtor: TENNY JOSE LIMITED; Date of commencement of CIRP 21.12.2021, List of creditors as on: 01.07.2022**

**List of secured financial creditors belonging to any class of creditors**

(Amount in ₹)

S l. N o.	Nam e of Cred itor	Details of claim received		Details of claim admitted						Amou nt of contin gent clai m	Amou nt of any Mutu al dues, that may be set- off	Amou nt of claim not admitt ed	Amo unt of claim under verifi ca- tion	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Natur e of claim	Amou nt cover ed by securi ty intere st	Amount covered by guarantee	Wheth er relate d party ?	% of voti ng shar e in Co C					
1	South Indian Bank	7/1/2022	31,98,23,188.58	31,98,23,188.58	Loan sanctio ned under cash credit facility (CCO L), LC, TOD- Secure d*	NIL	NIL	NO	53.76	NIL	NIL	NIL	NIL	*Secured by primary security hypothecation charge on entire current assets of the company along with limits including the goods/receiva bles.

2	State Bank Of India	6/1/2022	26,74,96,322.00	26,74,96,322.00	Loan sanctioned under cash Credit facility secured*	NIL	9,73,00,000(Collateral Property in the name of Corporate guarantee	NO	44.97	NIL	NIL	NIL	NIL	*Secured by Primary Security Hypothecation charge on entire current assets of the company along with limits including the goods/receivables
3	Kotak Mahindra Prime	28/01/2022	21,07,475.24	21,07,475.24	Financial Credit	NIL	NIL	NO	0.36	NIL	NIL	NIL	NIL	NIL
<b>TOTAL</b>			<b>589,426,985.82</b>	<b>589,426,985.82</b>										

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